



RESERVE BANK OF INDIA

www.rbi.org.in
www.rbi.org.in/hindi
e-mail: helpprd@rbi.org.in

PRESS RELATIONS DIVISION, Central Office, Post Box 406, Mumbai 400001
Phone: 2266 0502 Fax: 2266 0358, 2270 3279

February 18, 2005

**Reserve Bank Cancels Certificate of Registration of
Icon Securities India Ltd., Hyderabad**

The Reserve Bank of India, has on February 11, 2005 cancelled the certificate of registration issued to Icon Securities India Limited, having its registered office at Plot No.S-2, Sivalahari Apartments, Road No.13, Himayatnagar, Hyderabad-500 029 and Behind Telephone Bhavan, New Bus Stand Road, Jagtial, Karimnagar Dist. for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45IA of the Reserve Bank of India Act, 1934.

P.V.Sadanandan
Manager

Press Release: 2004-2005/875